

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 21/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/177/IB/2018
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : SREEDHAR CLEARING SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD&2
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① SRENJK.S.JAIN PETITIONER



ORDER

Counsel for the applicant present. He is directed to send notice to the other side (RP) for appearance and for making submissions. Put up on 18.07.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)